

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/06/2017 AT 02.30 PM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/272/ (IB)/2017
NAME OF THE PETITIONER(S) : ULTRATECH CEMENT LTD
NAME OF THE RESPONDENT(S) : GOLDEN PROSPEROUS PROPERTY DEVELOPERS PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1) Ms. A. Vidya &
Ms. B. Shalithi Priya
for M/s. King & Partridge

Counsel for Petitioner

[Signature]

2. T. Muraligobalan
R. Sundar Kumar.

Counsel for Respondent.

[Signature]

ORDER

Counsel for petitioner present. At this juncture, counsel for respondents also appeared. Counsel for petitioner is directed to file an affidavit and bank statement as per Sec.9 (3) (b) & (c) of IB Code, 2016. Counsel for petitioner is directed to file counter prior to the next date of hearing. The matter is posted for arguments. Put up on 20.06.2017 at 2.30 P.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)